

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.463/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	Bard Roy Infotech Pvt.Ltd.-Vs-Heritage Health Insurance TPA Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr S.K. Kapur Sr Adv

2. Mr Tishan Saha Sr Adv

3. Mr D.N. Sharma

4. Mr A.P. Agarwal

5 ARUN GUPTA, FCA -

Chhedi Raibhan IRP

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Begonia Holdings
IRP - Chhedi Raibhan
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DHS
12/12

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12/12/17
12/12/2017

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the operational creditor and the corporate debtor is present.

IRP has filed progress report which may be taken on record.

List it on 03/01/2018 along with pending application.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)